

1	2	3	4	5
TSPC (Tritiya Sammelan Prastuti Committee)	51	1	47	4
SPM (Sashastra Peoples Morcha)	10	0	6	1
PPG (Prajapati Ghatna)	2	0	1	0
CPML -Naxalberi	0	0	3	0
SJCP (Swatantra Jharkhand Prastuti Committee)	0	0	2	0
TOTAL :	2258	908	1986	924

Statement-II

Details of violence in North Eastern States during the last two years

Name of States	2009		2010 upto 15.11.201	
	No. of incidents of violence	No. of persons including SF personnel killed	No. of incidents of violence	No. of persons including SF personnel killed
Assam	424	174	239	64
Meghalaya	12	03	21	02
Tripura	19	09	27	04
Arunachal Pradesh	53	03	24	02
Nagaland	129	16	57	—
Mizoram	01	01	—	—
Manipur	659	100	325	33

Infiltration from Bangladesh

†3172. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of the number of Bangladeshi infiltrators in different parts of the country;

†Original notice of the question was received in Hindi.

- (b) the number of Bangladesh entering India illegally every year; and
- (c) the annual expenditure on security arrangements to prevent infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The Indo-Bangladesh Border is characterized by hilly terrain, riverine and low-lying areas, forest and dense population upto zero line. Taking advantage of these conditions the activity of infiltration from across the border takes place clandestinely and surreptitiously, therefore, the exact number of Bangladeshi infiltrators in different parts of the country cannot be quantified.

(b) The Border Security Force (BSF) has been deployed on Indo-Bangladesh Border. The number of Bangladeshi infiltrators apprehended by the Border Security force (BSF) during the last three years and the current year are as under:—

Year	Persons Apprehended
2007	4553
2008	3175
2009	2460
2010 (till October)	1386

(c) Government has taken various initiatives on security arrangements to prevent infiltration from across the border which, *inter-alia*, includes construction of fencing, patrol roads, floodlighting and border out posts for effective domination of the border. These works are being executed by various Government agencies. The funds to these agencies are being released on the basis of annual targets assigned by the Government.

Crime registered in some Northern States

3173. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases of crime registered with the police department during each of the last three years and the current year, crime-wise and State-wise particularly in Uttar Pradesh, Punjab and Haryana;
- (b) the total number of such cases solved/pending, including action taken against the accused and the steps taken to solve all the cases during the said period, State-wise;
- (c) whether Government proposes to set up a nationwide surveillance system to curb such cases in the future;
- (d) if so, the details thereof; and